

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. OHC-COMP-EGOV-001-2023-5220/ Dated: 29.03.2023

It is hereby notified that w.e.f. 29.03.2023, facility for "e-Inspection of Case Records" shall be launched in the High Court of Orissa.

Learned Advocates may apply online for inspection of case records by visiting the url <http://112.133.226.244/einspection/> . Once the application gets approved, digitized copy of the case record may be verified.

For any technical assistance related to online application for e-inspection of case records, following staff of the Court may be contacted:-
Shri Ambika Prasad Das, Project Coordinator, Mobile: 9778131730

By order

Jm
29/3/2023

Registrar (Judicial)

Memo No. OHC-COMP- EGOV-001-2023-5221(200)/ Dated: 29.03.2023

Copy forwarded to:-

1. All Officers of the Court
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. All Addl. Deputy Registrar-cum-Addl. Principal Secretaries/ All Asst. Registrar-cum-Sr. Secretaries/ All Secretaries/ PAs/ Law Researchers
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court
5. Sr. Director (IT), NIC/ Superintendent, Computer Section to upload this and provide a link of "e-Inspection of Case Records" on the official website of Hon'ble High Court
6. Notice Board and the Causelist.
for favour of kind information and necessary action.

hplax
29/3/23

Central Project Coordinator